

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

Vacant Posts in Educational Institutions

796. SHRI SATYA PAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total sanctioned strength of teaching and non-teaching staff in various Government educational institutions of the Union Territory, Chandigarh;

(b) the number of posts lying vacant in those institutions and the duration thereof; and

(c) the time by which the vacant posts are likely to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) As per the information furnished by Chandigarh Administration, the sanctioned strength of teaching and non-teaching staff in various educational institutions is 3235 and 723 respectively. Out of these, 186 teaching and 42 non-teaching posts are lying vacant from past 2 to 12 months as on 31.10.1997.

(c) They have further informed that many of the vacant posts could not be filled owing to Court cases. Action for filling the other vacancies has already been initiated.

[*Translation*]

Wild Animals in JIM Corbett National Park

797. SHRI BACHI SINGH RAWAT 'BACHDA': Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that due to improper upkeep of wild animals in the Jim Corbett National Park, some animals, like Tiger and Bears run away from the park and become man eaters;

(b) if so, the number of persons/animals attacked by such animals in Uttaranchal during the years 1994-95, 1995-96 and 1996-97; and

(c) the preventive steps taken by the Government to check the recurrence of this menace?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

Ad-hoc Work Charged Employees

798. SHRI K.V. SURENDRA NATH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether ad-hoc work charged employees are working in different Circle/Division of the Central Water Commission;

(b) whether they are entitled for regular pay scale;

(c) if so, whether they are entitled for annual increments and other service benefits and if so, the details in this regard;

(d) if not, the reasons therefor; and

(e) whether ad-hoc service of such employees is reckoned at the time of their regularisation?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes, Sir. They are called ad-hoc khalasis.

(b) They are paid at the minimum of the scale of pay in the lowest grade in the workcharged establishment.

(c) They are entitled to the benefits of increments and other service benefits only after they acquire temporary status under the "Casual Labourers (Grant of Temporary Status and Regularisation) scheme of Government of India, 1993"

(d) Does not arise.

(e) 50% of the service rendered by the ad-hoc khalasis under temporary status is counted for the purpose of retirement benefits after their regularisation as per the said scheme. Besides, for regularisation, an ad-hoc khalasi is also allowed age relaxation to the extent of continuous service rendered by him as ad-hoc khalasi.

[*Translation*]

Double Fare Policy for International Tourists

799. SHRI ANAND RATNA MAURYA: Will the Minister of TOURISM be pleased to state:

(a) whether the Government have a proposal to abolish the double fare policy introduced for the international tourists in tourism sector;

(b) if so, the details thereof; and

(c) the time by which the said system is likely to be abolished?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): (a) No, Sir.

(b) and (c) Do not arise.

[*English*]

Lower Phone Rates

800. SHRI G.L. KANAUJIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of the Government has been